COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 260 of 2013, 285 of 2013 & I.A. No. 105 of 2014.

Dated : 14th July, 2014

Appeal No. 260 of 2013

GVK Industries Ltd. (Phase-I) ... Appellant(s)

Versus

Eastern Power Distribution Co. of Andhra Pradesh & Ors. ... Respondent(s)

Appeal No. 285 of 2013

Transmission Corporation of Andhra Pradesh & Ors. .... Appellant(s)

Versus

A.P.E.R.C. & Anr. ..... Respondent(s)

ORDER

Court has not assembled today.

On the consent of learned counsel for the parties, matter is posted for further hearing on **31st July, 2014.**

Court Master

rkt